

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 795 OF 2024**

IN THE MATTER OF:

Badrilal & Ors.

.....PETITIONER

VERSUS

State of Rajasthan & Ors.

.....RESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 22.10.2024)

Badrilal & Ors.

.....PETITIONER

VERSUS

- 1. State of Rajasthan**
Through Secretary, MoEF&CC, Jaipur
Regional Office (CZ), Kendriya Bhawan,
5th Floor, Sector "H" Aliganj, Lucknow - 226020
Email: roc.lko-mef@nic.in **RESPONDENT NO.1**
- 2. Rajasthan Pollution Control Board**
Vishwakarma Industrial Area, Murlipura, Jaipur, Rajasthan 302032
(**H.O.**: 4, Jhalana Institutional Area, Jhalana Doongri, Jaipur, Rajasthan)
Email: member-secretary@rpcb.nic.in **RESPONDENT NO.2**
- 3. M/s Manorney Tex India Ltd.**
Through its Managing Director
At Village Jojro ka Kheda, Tehsil Gangrar,
District Chittorgadh, Rajasthan-312901 **RESPONDENT NO.3**
- 4. Central Pollution Control Board**
Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in **RESPONDENT NO.4**